MINISTRY OF HEALTH AND FAMILY WELFARE
(Department of Health and Family Welfare)

CORRIGENDUM

New Delhi, the 9th April, 2010


At page 4, in 2nd column,

1. in line 1 for the figure “(iv)” read “(ii)”.
2. in line 5 for the figure “(v)” read “(iii)”.
3. in line 14 for the word “inserted” read “substituted”.

[V.P. 15014/27/2007-PFA/FSSAI]

VINEET CHAWDHRY, Jt. Secy.

Note:—The Prevention of Food Adulteration Rules, 1955 were published in Part II, Section 3 of the Gazette of India vide S.R.O. 2106 dated the 12th September, 1955 and were last amended vide G.S.R. 63(E) dated 8th February, 2010.